

Statement

Status of RGGVY projects in Kerala

Sl.No.	Name of State & District(s)	Name of Implementing Agency	Total Cost of Project (Rs. Lakh)	Status of Processing
1	2	3	4	5
1	Idukki	KSEB	1975.95	Sanctioned
	Sub -Total (X Plan)		1975.95	
1	Kannur	KSEB		
2	Kasargod	KSEB		
3	Kozhikode	KSEB		
4	Malappuram	KSEB		
5	Palakkad	KSEB		
6	Wayanad	KSEB		
7	Thiruvananthapuram	KSEB		Identified for
8	Kollam	KSEB		phase II
9	Ernakulam	KSEB		
10	Thrissur	KSEB		
11	Kottayam	KSEB		
12	Alappuzha	KSEB		
13	Pathanamthitta	KSEB		
13	Sub -Total (XI Plan Phase-II)			
14	Total (Kerala)			

Allocation of power to Andhra Pradesh

2537.SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

Will the Minister of POWER be pleased to state:

(a) whether the Andhra Pradesh Government has requested that power generated through Phase-II of Simhadri Power Station may be allocated to the State, in view of severe shortage of power in the State;

(b) if so, whether it is a fact that the Ministry has rejected the request so made; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir. Government of Andhra Pradesh had requested for at least 85% of power from Simhadri Stage-II (2x500 MW) of NTPC Ltd.

(b) and (c) The project has been approved by NTPC Ltd.'s Board as a Regional Power Station supplying power to all Southern States *i.e.* Andhra Pradesh, Tamil Nadu, Karnataka, Kerala and Union Territory of Puducherry. As such the allocation of power from this station shall be made as per guidelines for allocation of power from Central Generating Stations. Andhra Pradesh would be entitled to its share including home State share in line with the prevailing guidelines of Ministry of Power.

Bachat Lamp Yojana

2538.SHRI RAJEEV CHANDRASEKHAR: Will the Minister of POWER be pleased to state:

(a) whether there have been consulted initiatives, both in public and private sectors, to promote the use of CFL, to effect substantial saving in power consumption;

(b) whether the Bachat Lamp Yojana (BLY) has been launched to replace high wattage incandescent bulb with 11-15 watt. CFL;

(c) whether these initiatives, jointly by Government, CFL makers and power distribution companies, would have, any subsidy components; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir.

(b) Yes, Sir. The Bachat Lamp Yojana (BLY) scheme has been formally launched by the Minister of Power on 25th February, 2009.

(c) No, Sir.

(d) Question does not arise.

Power shortage

2539.SHRI R.C. SINGH: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that there is a shortage of power to the tune of 15 per cent during peak period in the country;

(b) whether it is also a fact that the per capita consumption of electricity would reach more than 1000 units in the next two years; and

(c) if so, how the Ministry is planning to overcome the 15 per cent shortage and meet the increasing per capita demand in the country as various projects of 67,593 MW are still in primitive stage of construction?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) During the period April-June, 2009, the peak shortage in the country was of the order of 12.3% (13,711 MW).